

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S.RATHI

IA 51315/2017, in Civil Appeal No(s). 2434/2019

BHUPINDER SINGH HIRA & ANR.

Appellant(s)

VERSUS

POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH & ORS.
Respondent(s)

(service is complete.)

Date : 26-04-2019 These matters were called on for hearing today.

For Appellant(s) Mr.Chand Kiran,Adv.
Mr.S.P.Singh,Adv.
Dr. Krishan Singh Chauhan, AOR

For Respondent(s) Mr.Uday Gupta,Adv.
Ms.Shivani La,Adv.
Mrs. Sarla Chandra, AOR
Mr.S.K.Tyagi,Adv.
Mr. Praveen Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Ld.counsel for the parties may file the statement of case within the statutory period. Thereafter, matter be processed for listing before the Hon'ble Court as per rules.

SURINDER S.RATHI
Registrar

SB

